NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	JNAL, HELD ON 30/08/2017 AT 10.30 AN	l
PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEMBEI	R-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/94/(IB)/2017	
NAME OF THE PETITIONER(S)	: SHREYAS RELAY SYSTEMS LTD	
NAME OF THE RESPONDENT(S)	: JAIN GRANITES & PROJECTS IND LTD	
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
I. K.M. ANAND	COUNSEL FOR PET2720NER	Ofen la
2. A.X. Posthe.	BCS for Respondere	

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the parties have come to a settlement and filed a joint memo of compromise indicating the particulars of the post-dated cheques and the schedule of payment. The same is taken on record. In view of the memo of compromise filed by the parties, the matter is closed.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc